

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5435  
ANSWERED ON:02.05.2005  
SAFETY OF ANIMALS IN ZOOLOGICAL PARKS  
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government is aware that animals are not safe inside the Zoological Parks in the country particularly in Delhi as reported in the Hindustan Times dated April 04, 2005;
- (b) if so, the facts and details thereof;
- (c) whether Section 38 J of the Wildlife Protection Act is grossly violated by the visitors who come to Zoological Parks;
- (d) if so, the reasons behind failure of Zoological Park authorities to check such violations; and
- (e) the concrete steps taken to ensure proper safety of animals in Zoological Parks particularly in Delhi Zoo?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) The zoos in the country are being modernised to ensure well being of the animals as well as their safety. However, as majority of the zoos are displaying animals in open enclosures there may be some freak incidences of vandalism by visitors.
- (c) No, Sir.
- (d) Does not arise.
- (e) It is mandatory under the Recognition of Zoo Rules, 1992 to provide adequate security for ensuring the safety of animals in zoos. Financial assistance is also provided to zoos in the country for strengthening the security fencing around the zoo, providing stand off barriers around animal enclosures, providing warning sign boards as well as for installing communication equipments like CCTV and walky-talky sets.